

**Drive against corruption**

3746. SHRIMATI PATEL RAMABEN REMJIBHAI MAVANI : Will the Minister of TRANSPORT be pleased to state :

(a) whether the Delhi Divisional Rly. Manager had sought public assistance in exposing corrupt officials to them so that the recently started drive against corruption can succeed while speaking to Reporters at Delhi on 4.11.1985;

(b) if so, how many such cases have come to light till date after the above announcement and the details thereof ;

(c) what protection will be provided and facilities and encouragement will be given to those who are bringing to light such cases; and

(d) what action has been taken against those such cases which were handed over during 1.1.84 to 31.10.85 by various individuals and organisations and the details of such cases handed over during the above period?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) Eighteen complaints have been received about corruption/irregularities in Delhi Area.

(c) To protect the complainants, their identity is kept secret. Experience has been that exposure of malpractices and cases of corruption is considered a social responsibility by the citizens who do it as a duty to the Nation without expecting any facilities/encouragement.

(d) Action as detailed below has been taken during this period against staff for various corruption/irregularities detected :

Removed from service	12
Compulsory Retirement	4
Staff reverted	5
Withholding of increment permanently	2

Transferred	42
Withholding of increment temporarily	290
Suspension of privileges	38
Censure	79
Warned	34
Total	<u>506</u>

**Defective construction of second Hooghly bridge**

3747. SHRI NARAYAN CHOUBEY : Will the minister of TRANSPORT be pleased to state :

(a) whether attention of Government has been drawn to a report appearing in the Bengali daily Bartaman dated 11.11.1985 regarding the defective construction of the second bridge on the Hooghly linking Calcutta and Hooghly;

(b) whether some pillars were constructed in a substandard manner and when X-rayed, defects were clearly visible;

(c) whether all the pillars so far constructed have been X-rayed;

(d) if not, the reasons therefor ;

(e) whether the sub-standard pillars need demolition or not;

(f) whether any lobby is working so that details of defects of construction of the bridge are not exposed and proper remedial measures not initiated; and

(g) whether the construction of the bridge can be completed within the scheduled time which has already been changed several times?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) The Government of West Bengal, who are primarily responsible for the construction of Second Hooghly Bridge being constructed at Calcutta, are aware of the defect in one of the pillars.

(b) to (e) Only one concrete pillar of Howrah Side Interchange Complex under construction and not of the main Hooghly Bridge was found to have less number of reinforcement bars than specified. The deficiency was detected by actual counting of the exposed bars and not by X-ray. Since checking of pillars in a construction of this type by X-ray examination does not give useful results, the remaining pillars were therefore, checked up by exposing the reinforcements. No defect has been observed on them. The defective pillar of the Howrah Side Interchange Complex has been demolished and remedial measures are being taken.

(f) No, Sir.

(g) The bridge is scheduled to be completed by the end of December, 1987. However, there are some slippages in the progress of work.

[*Translation*]

Utilisation of major rivers for transportation

3748. SHRI NIRMAL KHATTRI : Will the Minister of TRANSPORT be pleased to state :

(a) whether any scheme has been formulated to utilise the major rivers of the country for transport purpose;

(b) if so, the names of the rivers included in this scheme; and

(c) the time by which a scheme for the Ghaghra river for the aforesaid purpose would be implemented?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) and (b) Yes, Sir. Out of 10 waterways identified by the National Transport Policy Committee (May 1980) for consideration for being declared as National Waterways, a legislation for declaration of the Allahabad-Haldia stretch of the Ganga-Bhagirathi-Hooghly river has already been enacted. Schemes have been formulated for the provision of infrastructural facilities on this waterway. Other schemes will be taken up for dec-

laration depending on traffic/works being undertaken by Deptt. of Water Resources, Govt. of India and State Govt. for Irrigation.

(c) A scheme for hydrographic surveys and feasibility studies for development of feeder routes of Ganga including Ghaghra has been included in the 7th Five Year Plan as a Centrally Sponsored Scheme. The implementation programme for the scheme can be worked out only after receipt of detailed estimates from both the Governments of Bihar and Uttar Pradesh.

[*English*]

UGC Grants to colleges affiliated to Burdwan University

3749. SHRI SUDHIR ROY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the colleges affiliated with the University of Burdwan are getting grants in due time from the University Grants Commission;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) : (a) to (c) According to the information furnished by the UGC, a total grant of Rs. 1,73,76,421 was approved in respect of 50 colleges affiliated to the Burdwan University in the Sixth Plan. Of this, an amount of Rs. 1,00,25,108 has already been released to the colleges. The grants which are still to be released are mostly in respect of building programmes and teacher fellowships. Grants for buildings are released in instalments, the first after the colleges have furnished detailed plans and estimates duly certified by the State PWD, and subsequent instalments, the basis of progress of construction. Similarly grants for teacher fellowships are released to colleges only after the substitute lecturers have been appointed by the colleges and information in respect of which is furnished to the Commission.